

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.137 - TP 31 of 2016 (CP 3 of 2013)

With

ITEM No.138 - Cont A 03 of 2019

ITEM No.139 - IA 290 of 2018

ITEM No.140 - IA 277 of 2019

Proceedings under Section 425

IN THE MATTER OF:

Belfin Spa & Ors

.....Applicant

V/s

Jaimin Girish Patel & Anr

.....Respondent

Order delivered on ..26/09/2022

Coram:

Dr. Madan B. Gosavi, Hon'ble Member(J)

Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant

:Mr. Manan Jaiswal, Advocate

For the Respondent

:Mr. Navin Pahwa, Sr. Advocate a.w. Mr. Masoom K
Shah, Advocate

ORDER

Matter stands adjourned to 12.12.2022.

-SD-

KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)

-SD-

DR. MADAN B GOSAVI
MEMBER (JUDICIAL)